## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1677 ANSWERED ON:04.12.2012 SUICIDE AND ATTRITION IN CAPE

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many Central Armed Police Forces (CAPF) personnel have reportedly committed suicide/resigned/took voluntary retirement from their service;
- (b) if so, the details thereof and the reasons therefor along with the total number of such cases reported separately during each of the last three years and the current year, force-wise and rank-wise;
- (c) whether the Government has conducted any study/investigation to find out the reasons behind such cases;
- (d) if so, the details and the outcome thereof; and
- (e) the steps taken by the Government to address the issue?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & b) As reported by the Central Armed Police Forces (CAPFs) & Assam Rifles (AR), the details of incidents of committing of suicide/resingation/voluntary retirement in Central Armed Police Forces (CAPFs) & Assam Rifles (AR) during each of the last three years and the current year are as under:-

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OFFICERS/GOs# JCOs/SOs# ORs# Grand
 SUIC- V/R# RESIG- SUIC- V/R# RESIG- SUIC- V/R# RESIG- Total
 IDES NATION IDES NATION IDES NATION
2009 CRPF 0 16 13 2 254 35 26 3323 223 3892
BSF 2 32 15 4 217 27 20 6070 176 6563
ITBP 0 6 5 0 45 3 6 605 87 757
SSB 0 2 5 1 57 16 11 305 208 605
CISF 0 15 6 1 171 104 15 623 220 1155
ARs 0 1 1 0 82 0 9 1175 23 1291
NSG 0 0 0 0 0 0 1 0 0 1
2010 CRPF 1 13 15 1 239 42 26 2552 271 3160
BSF 0 18 14 3 171 34 26 5254 134 5654
ITBP 0 2 11 0 44 7 5 418 130 617
SSB 0 7 6 1 49 18 11 391 160 643
CISF 0 30 6 0 237 179 17 730 431 1630
ARs 0 0 4 0 16 0 8 718 19 765
NSG 0 0 0 0 0 0 0 0 0 0
2011 CRPF 1 26 18 0 277 56 41 2080 274 2773
BSF 0 26 14 5 202 42 34 5649 246 6218
ITBP 0 2 12 0 45 5 3 342 86 495
SSB 1 1 6 0 35 7 11 277 99 437
CISF 0 24 9 1 256 85 10 796 352 1533
ARs 0 0 3 1 19 1 7 774 23 828
NSG 0 0 0 0 0 0 3 0 0 3
2012 CRPF 0 14 29 0 280 83 35 4037 604 5082
(upto BSF 0 17 21 0 159 80 34 2519 329 3159
Oct, ITBP 0 7 5 0 62 1 6 207 63 351
2012) SSB 0 4 6 0 60 10 7 334 84 505
CISF 0 13 3 4 155 123 12 549 291 1150
ARs 0 0 3 1 12 0 2 304 15 337
NSG 0 0 0 0 0 0 0 0 0 0
G/TOTAL 5 276 230 25 3144 958 386 40032 4548 49604
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The causative factors in most of the cases were found to be generally the personal and domestic problems like marital discords, personal enmity, mental illness, depression, etc. In few cases the same could be owing to the work related stress. Further, the personnel are proceeding on voluntary retirement and resignation from service mainly due to various personal and domestic reasons including children/family issues, health/illness of self or family, social/family obligations and commitments etc.

(c) to (e): A study was got conducted through Bureau of Police Research & Development (BPR&D) into the factors causing stress in Forces and to suggest the remedial measures for the same. The team, in its report submitted in June,2004, made recommendations which were broadly classified under three heads, viz organizational (37 recommendations), Individual (8 recommendations) and Governmental (3 recommendations). Government has already considered these recommendations to address the stress related problems, their causes and effects on the personnel to check the incidents of suicides.

Following measures have been taken by the Government to minimize such cases, including easing of job related stress and improve the working conditions, behavior of senior officers and mental health of the personnel of CAPFs & AR:-

- (i) Implementing a transparent, rational and fair leave policy;
- (ii) Grant of leave to the force personnel to attend to their urgent domestic problems/issues/needs;
- (iii) Regular interaction, both formal and informal, among Commanders, officers and troops to find out and address their problems;
- (iv) Revamping of grievances redressal machinery;
- (v) Regulating duty hours to ensure adequate rest and relief;
- (vi) Improving living conditions through provision of basic amenities/ facilities for troops and their families;
- (vii) Motivating the forces through increased risk, hardship and other allowances;
- (viii) Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- (ix) Better medical facilities for troops and their families including introduction of Composite Hospitals with specialized facilities;
- (x) Organising talks by doctors and other specialists to address their personal and psychological concerns;
- (xi) Yoga and meditation classes for better stress management;
- (xii) Recreational and sports facilities and provision of team games and sports etc;
- (xiii) Providing welfare measures like Central Police canteen facility to the troops and their families, scholarships to their wards, etc;
- (xiv) Giving status of ex-CAPF personnel to the retired personnel of CAPF, which is expected to boost the morale of the existing CAPFs personnel and also expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPF personnel.